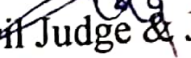


**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 18.09.2020 at 2.45 PM**

HEARING

1. Cr. 41/2020 ANGPS
2. Cr. 57/2020 ANGPS
3. Cr. 240/2020 HPS
4. Cr. 102/2020 HPS (JC Matter)
5. Cr. 204/2020 HPS (JC Matter)
6. Cr. 255/2020 HPS (JC Matter)
7. Crl. Misc. 138/2016
8. Crl. Misc. 297/2017
9. Crl. Misc. 190/2019
10. Crl. Misc. 181/2020
11. Crl. Misc. 189/2020
12. OS 214-2020(Fayazunnissa V/S Moula)
13. OS 90/2017
14. OS 152/2018
15. OS 272/2018

Hosakote
Dated: - 16.09.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 18.09.2020

MORNING SESSION Hearing	AFTERNOON SESSION Hearing
1. CC 542/2008	9. OS 159/2018
2. CC 1184/2014	10. OS 169/2018
3. CC 1659/2014	11. OS 213/2019
4. CC 275/2016	12. OS 59/2020
5. CC 1388/2020	13. OS 69/2019
6. CC 1291/2015	14. OS 149/2020
7. Cr 89/2020 TS halli PS	15. OS 159/2020
8. Cmisc 179/2020	16. OS 211/2020
	17. OS 215/2020(Muniraju V/s Nalinamma)

Hosakote

Dated: - 16.09.2020

Giri
16/09/2020
Addl. Civil Judge & JMFC., Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing
4. during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.